

CENTRAL ADMINISTRATIVE TRIBUNAL  
CALCUTTA BENCH

O.A. 342/1997

Date of order: 16.07.2003

Present : Hon'ble Mr. B.P. Singh, Administrative Member.  
Hon'ble Mr. N. Prusty, Judicial Member.

Krishan Pal Balmiki

- v e r s u s -

Union of India and Ors.

For the applicant : Mr. B. Chatterjee, counsel.

For the respondents : Mr. S.K. Dutta, counsel.

O R D E R

B.P. Singh, AM

Ld. counsel for the applicant submits that in reference to Annexure-A/6 to the O.A. the applicant has already joined in service. Therefore, he does not want to proceed with the case. Ld. counsel for the respondents has no objection to the above submission. The prayer of the applicant is allowed.

2. In view of the above, the application is dismissed as withdrawn.

  
Member (J)

  
Member (A)

a.k.c.